

THE HIGH COURT OF KERALA

50283

Kochi:682 031
Dated:07.06.2018

PROCEEDINGS

Sub: High Court Establishment - Revision of pay and allowances of the staff of High Court – Rectification of anomalies – Modified scales of pay and allowances made applicable - Orders issued – Regarding.

- Read: 1. GO(P)No. 180/2016/Home dated 20.06.2016
2. High Court Proceedings No. FW/J3-49631/2014 dated 22.06.2016
3. G.O.(Ms) No. 40/17/Home dated 04.03.2017
4. High Court Proceedings of even no dated 18.03.2017
5. G.O.(Ms).No. 215/2017/Home dated 26.10.2017
6. High Court Proceedings of even no dated 20.11.2017
7. G.O.(P)19/2018/Home dated 28.04.2018

ORDER NO.FW3-49631/14

The Government of Kerala, vide reference cited 1st, revised the pay and allowances of the officers and staff of the High Court and the same was made applicable to the High Court service vide reference cited 2nd. Subsequently, considering the request of the High Court to rectify the anomalies in the Pay Revision Order cited 1st, the Government have, vide references cited 3rd and 5th, modified the scales of pay of certain posts and the same were also made applicable to the eligible employees vide references cited 4th and 6th.

Now, the Government, after considering the request of the High Court to rectify the remaining anomalies, have issued orders as per the reference cited 7th modifying the scales of pay of the below mentioned posts as shown below:

Table I

Sl No	Name of Post	Scales of pay as per GO(P)No. 180/2016/Home dated 20.06.2016 (₹)	Scale of pay modified as per G.O.(P)No. 19/2018/Home dated 28.04.2018 (₹)
1	Chief Accountant (Formerly Accountant)	39500 – 83000	40500 – 85000
2	Head Translator	35700 – 75600	36600 – 79200
3	Translator	26500 – 56700	27800 – 59400
4	Translator(Kannada)	26500 – 56700	27800 – 59400
5	Duplicator Operator	17500 – 39500	18000 – 41500
6	Binder(HG)	19000 – 43600	20000 – 45800
7	Binder	18000 – 41500	19000 – 43600
8	Cook	16500 – 35700	17500 – 39500

[P.T.O]

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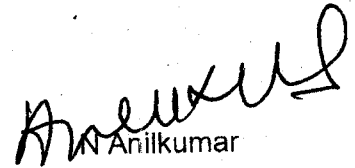
Considering the request of the High Court, Government as per the reference cited 7th have also sanctioned special allowances to the below mentioned posts as shown below :

Table II

Post	Special Allowance (per month)	Compensatory Allowance (per month)
Assistant Engineer	₹ 1500 / -	-
Watchman	-	₹ 500 / -

In exercise of powers conferred under the second proviso to rule 37(2) of the Kerala High Court Service Rules, 2007 the Honourable the Chief Justice is pleased to order that the modified scales of pay and revised special allowance/compensatory allowance sanctioned by the Government vide G.O.(P) 19/2018/Home dated 28.04.2018 (reference cited 7th) are made applicable to the eligible members of the High Court Service, with effect from the dates applicable as per the 1st reference.

(By Order)


Anilkumar

Registrar General

To

- The Accountant General(A&E), Kerala, Thiruvananthapuram.
- The Director, Kerala Judicial Academy, High Court.
- The Joint Registrars, High Court
- The Deputy Registrars, High Court
- The Public Relations Officer, High Court.
- The Finance Officer, High Court.
- The Private Secretary to the Chief Justice, High Court
- The Assistant Registrars and Chief Librarian, High Court.
- The Accounts Officer, High Court.
- The P.A & Addl P.A to the Chief Justice, High Court.
- All Officers and Sections, High Court
- The I.T. Section, High Court(for publication in the website of High Court)
- The Confidential Assistants to Registrars, High Court.
- The G(Accounts-I) Section, High Court
- The G(Accounts-II) Section, High Court
- The A Section, High Court
- The Administrative Records Section, High Court
- The Notice Board, High Court
- The File/Stock File.